


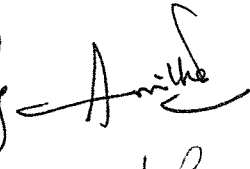

21(d)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26/04/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/359/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	S.SATHIYANARAYANAN	Counsel for Applicant	
2.	Anitha G.	Counsel for R9 and R11	
3.	N. P. VIJAY KUMAR R. PRADEEP	Counsel for R7	

ORDER

On the application moved by the Applicant, the Respondents are hereby directed to file reply, if any, within two weeks hereof and rejoinder, if any, by the Applicant within one week thereof.

List this matter on 06.06.2019.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)